

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4317
ANSWERED ON:19.05.2006
ALLOCATION OF FUNDS BY DVC
Mahto Shri Tek Lal

Will the Minister of POWER be pleased to state:

- (a) the amount of funds allocated during the last three years by the Damodar Valley Corporation (DVC) to the people of the area in order to ensure adequate water and power supply and the amount spent out of it along with the projects implemented;
- (b) whether the funds allocated by the DVC is too meager to meet the requirements of the local people;
- (c) if so, the details thereof;
- (d) whether the Government proposes to increase the funds under this head in the current year; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : The funds allocated and spent during last three years for the developmental activities around 10 KMs of Damodar Valley Corporation (DVC) Projects under Social Integration Programme are as under:

(Rs. in lakhs)

Year	Fund allocated	Funds utilized
2003-04	485.29	472.85
2004-05	673.13	643.43
2005-06	969.85	910.65

Details of the projects implemented to ensure water supply during the last three years is given below:

Name of the project upto March 2006 (Total No.)

Construction of water well	273
Renovation of drinking water well	196
Installation of water tap point	133
Installation of hand pump	131
Installation of irrigation well	28
Installation of Micro Lift irrigation	66
Repairing of hand pump	147

Budget for drinking water projects were Rs.37.10 lakhs, Rs.38.00 lakhs and Rs.68.50 lakhs for the year 2003-04, 2004-05 and 2005-06 respectively.

The electrification Schemes for villages have been taken up through State Electricity Boards and an amount of Rs.205 lakh was provided during the last three years. Sixty four villages were taken up for electrification, out of which works have already been completed in 24 villages and work is in progress in rest of the villages and an amount of Rs.184 lakhs was released to the State Electricity Boards during financial years 2003-04, 2004-05 and 2005-06 by DVC.

(b) & (c): The allocation of fund for various developmental schemes by DVC is based on a defined principle, which is 2% of the net profit of the previous year and the fund is non-lapsable. Sufficient funds have been allocated to meet the planned developmental programmes, which was finalized in consultation with Local Panchayats, State Government of Jharkhand and West Bengal and People's Representatives. Priority in selection of schemes is based on the basic needs and requirement of the village communities.

(d) & (e) : During the current Financial Year 2006-07, an amount of Rs.922.85 lakh has been provided for the scheme under Social Integration Programme (SIP).